

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 83 (App.) /
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 20 August, 2025

Following employees of this Registry are promoted to the post of **Assistant Grade-II** in **Level-6** of Pay Matrix (25300-80500), in the establishment of this High Court, on officiating capacity for a period of two years, from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name & Designation of Employees
1.	Smt. Sadhana Dhruw W/o Late Shri Anivesh Singh Dhruw, A.G.-III
2.	Shri Amar Dhruw S/o Late Shri Santosh Kumar Dhruw, A.G.-III
3.	Shri Sanjay Kumar Sahu, S/o Shri Lakhan Lal Sahu, A.G.-III
4.	Shri Kushal Kumar Mourya S/o Shri Jagdev Prasad Mourya, A.G.-III
5.	Shri Surya Bahadur Gharti S/o Shri Naval Singh Gharti, A.G.-III
6.	Shri Naresh S/o Shri Govind Ram, A.G.-III
7.	Shri Sushil Kumar Dhuri S/o Shri Mohan Lal, A.G.-III
8.	Shri Raj Kumar Sahu S/o Late Shri Shankar Lal Sahu, A.G.-III
9.	Shri Roshan Kumar Yadav S/o Shri Banshiram Yadav, A.G.-III
10.	Smt. Manisha Chauhan W/o Shri Raj Kumar Chauhan, A.G.-III
11.	Smt. Namrata Barwa W/o Shri Prafull Barwa, A.G.-III
12.	Shri Sachin Kumar S/o Shri Kumud Kumar Singh, A.G.-III
13.	Shri Shravan Kumar S/o Late Shri Jethuram Yadav, A.G.-III
14.	Shri Ramsharan Singh Rajput S/o Shri Sukhram Singh Rajput, A.G.-III
15.	Shri Suresh Kumar Sahu S/o Shri Manharan Lal Sahu, A.G.-III
16.	Shri Surendra Singh Rawat S/o Shri Satye Singh Rawat, A.G.-III

S.No.	Name & Designation of Employees
17.	Shri Mannulal Sonwani S/o Shri Banshi Lal Sonwani, A.G.-III
18.	Shri Yogesh Kumar Gautam S/o Shri Nayan Shankar Gautam, A.G.-III
19.	Shri Vinay Kumar Tiwari S/o Shri Hari Prasad Tiwari, A.G.-III
20.	Shri Lochan Gir Gosai S/o Shri Chandu Gir Gosai, A.G.-III
21.	Shri Bodhram Sahu S/o Shri Loknath Sahu, A.G.-III
22.	Shri Ksheer Sagar Sahu S/o Shri Jaharu Lal Sahu, A.G.-III
23.	Shri Kiran Kumar Yadav S/o Late Shri Ghasiya Ram Yadav, A.G.-III
24.	Shri Prahlad Singh S/o Shri Ram Lochan Singh, A.G.-III
25.	Smt. Urmila Tomar W/o Shri Vishal Singh Tomar, A.G.-III
26.	Smt. Meena Maharoliya W/o Late Shri Akash Maharoliya, A.G.-III
27.	Shri Rajesh Kumar Dubey S/o Shri Ram Kishun Dubey, A.G.-III
28.	Shri Mahendra Kumar S/o Shri Sukhdeo Samundre, A.G.-III
29.	Smt. Seema Rawat W/o Late Shri Susheel Kumar Rawat, A.G.-III
30.	Shri Ajay Kumar Yadav S/o Shri Firat Ram Yadav, A.G.-III
31.	Smt. Sarika Sharma W/o Late Shri Devi Prasad Sharma, A.G.-III
32.	Shri Upendra Singh Thakur S/o Shri Nanhe Singh Thakur, A.G.-III
33.	Shri Madan Lal Kushwaha S/o Shri Brij Lal, A.G.-III
34.	Shri Ram Narayan Shrivastava S/o Shri Prakash Shrivastava, A.G.-III
35.	Shri Mahendra Kumar Sahu S/o Shri Jaitram Sahu, A.G.-III
36.	Shri Vijay Kumar S/o Shri Narmada Prasad Rajak, A.G.-III

S.No.	Name & Designation of Employees
37.	Shri Ajay Kumar Suryawanshi S/o Shri Babulal Suryawanshi, A.G.-III
38.	Shri Rajendra Kumar S/o Late Shri Har Prasad, A.G.-III
39.	Ku. Renuka Yadav D/o Shri Kirti Yadav, A.G.-III
40.	Shri Laxmi Prasad Kaushik S/o Shri Ishwar Prasad Kaushik, A.G.-III
41.	Smt. Preeti Saraf W/o Late Shri Paresh Saraf (D/o Late Shri Sanatan Soni), A.G.-III
42.	Shri Ramanand Kaushik S/o Shri Taturam Kaushik, A.G.-III
43.	Shri Sumit Kumar Suryawanshi S/o Shri Radheshyam Suryawanshi, A.G.-III
44.	Shri Shamsheer Iqbal S/o Shri Abdul Rashid, A.G.-III
45.	Shri Ankit Patel S/o Shri Ganesh Patel, A.G.-III
46.	Shri Parmeshwar Prasad S/o Late Shri Gore Lal, A.G.-III
47.	Shri Avesh Kumar Upadhyay S/o Shri Dularam Upadhyay, A.G.-III (P.C.O.)
48.	Shri Teejaram Dahire S/o Shri Ratandas, A.G.-III (P.C.O.)

By Order of Hon'ble the Chief Justice

Sd/-
(Mansoor Ahmed)
I/C Registrar General

Endt. No. 16896 /
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 20 August, 2025

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1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S&A Cell/Com.), High Court of Chhattisgarh, Bilaspur
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur
– with a request to get it be uploaded in the website of this High Court,
5. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
6. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
7. O.S.D., High Court of Chhattisgarh, Bilaspur,
8. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,

9. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
10. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
11. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
12. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
14. **Above mentioned 48 Employees**, High Court of Chhattisgarh, Bilaspur –
with a direction to submit their option form for fixation of their pay to the
promoted posts within one month of date of order, if they wishes to do so,
for information / necessary action.


(Mansoor Ahmed)
I/C Registrar General

